

SEPTEMBER, 2022

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	ARBP - 101/22	Sargar Business Private Limited-Vs-UMSI Ltd. & Anr.	S.Nayak	9776331274	Sandipaninayakbapa@gmail.com	02.09.2022	02.09.2022
			C.S (III)- 148/22	Union Bank of India -Vs-PPS System & Stationeries & Anr.	R.C Ojha	9437207763	Reojha.orissahighcourt@gmail.com	08.09.2022	08.09.2022
			C.S (III)- 149/22	State Bank of India-Vs-KID's Fun Zone and Anr.	S.K Mohanty	9438790184	Subrataadv2@gmail.com	12.09.2022	12.09.2022
			C.S (III)- 150/22	State Bank of India-Vs- Jay Durga Bhandar & Ors.	S.K Mohanty	9438790184	Subrataadv2@gmail.com	12.09.2022	12.09.2022

			C.S(III)- 151/22	ARSS Infrastructure Project Ltd. – Vs-The Collector & Dist Magistrate, Jajpur & Ors.	R.K Das	7894476875	bijayasamal@ gmail.com	12.09.2022	12.09.2022
			Ex.P- 710/22	SBI Cards & Payment Service Ltd.- Vs. Bijaya Laxmi Biswal	A.N Biswal	9643291761	Biswaladvoca te7@gmail.co m	15.09.2022	15.09.2022
			Ex.P- 719/22	Shriram Transport Finance Company-Vs- Pravakar Sahoo & Anr.	Md. Irfan	9439504593	Advmdirfan8 2@gmail.com	22.09.2022	22.09.2022
			Ex.P- 720/22	Shriram Transport Finance Company –Vs- Alaka Das and Anr.	Md. Irfan	9439504593	Advmdirfan8 2@gmail.com	22.09.2022	22.09.2022
			Ex.P- 721/22	Maa Vaisno Infra-Vs- Subham Samantaray & Ors.	S.S Chaini	9437761217	Aide.mihir@g mail.com	23.09.2022	23.09.2022
			Ex.P- 722/22	Bajaj Finance Ltd.-Vs-Radha Krishna & Anr.	S.K Prusty	9337706672	Prustyandee p8@gmail.co m	23.09.2022	23.09.2022
			Ex.P- 723/22	Bajaj Finance Ltd.-Vs- Mobile Plaza & Anr.	S.K Prusty	9337706672	Prustyandee p8@gmail.co m	23.09.2022	23.09.2022
			Ex.P- 724/22	Bajaj Finance Ltd-Vs- Shakti Plastic & Anr.	S.K Prusty	9337706672	Prustyandee p8@gmail.co m	23.09.2022	23.09.2022
			Ex.P- 725/22	Bajaj Finance- Vs-Omm Traders & Anr.	S.K Prusty	9337706672	Prustyandee p8@gmail.co m	23.09.2022	23.09.2022

			ARBP-133/22	Epari Suresh Kumar-Vs-Epari Madhab Rao	S.S. Parida	8908244045	Soumyaparida.3030@gmail.com	27.09.2022	27.09.2022
			CS(III)-158/22	State Bank of India-Vs-Prime Pharmaceutical & Ors.	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	28.09.2022	28.09.2022
			CS(III)-159/22	State Bank of India-Vs- Maa Mangala Hardware & Paint	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	28.09.2022	28.09.2022
			CS(III)-160/22	State Bank of India-Vs- SS Ceramic	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	28.09.2022	28.09.2022
			CS(III)-161/22	State Bank of India-Vs-Saira Trading	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	28.09.2022	28.09.2022
			CS(III)-162/22	State Bank of India-Vs-	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	28.09.2022	28.09.2022
			CS(III)-163/22	State Bank of India	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	28.09.2022	28.09.2022
			CS(III)-164/22	State Bank of India	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	28.09.2022	28.09.2022
			CS(III)-165/22	State Bank of India	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	29.09.2022	29.09.2022
			CS(III)-166/22	State Bank of India	Subrat Sarangi	9777158309	Subratasara.ngi.2010@rediffmail.com	29.09.2022	29.09.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 09/2022	Utkal Grameen Bank-Vrs-Hemanta Ku Acharya & Anr.	Rama Chandra Pasupalak	9337501188	NA	05.09.2022	05.09.2022

Form 2**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS III 133/22	ICICI Bank Vrs Akash Kumar Sahoo	Sri B.B. Mishra	17.08.2022	03.09.2022
			CS III 134/22	ICICI Bank Vrs Sundaram Jahangir	Sri B.B. Mishra	17.08.2022	03.09.2022
			CS III 135/22	ICICI Bank Vrs Debasis Sahoo	Sri B.B. Mishra	17.08.2022	03.09.2022
			CS III 136/22	ICICI Bank Vrs Srimanta Narayan Sahoo	Sri B.B. Mishra	17.08.2022	03.09.2022
			CS III 137/22	ICICI Bank Vrs Suresh Biswal	Sri B.B. Mishra	17.08.2022	03.09.2022
			CS III 138/22	ICICI Bank Vrs Manoj Tarei	Sri B.B. Mishra	17.08.2022	03.09.2022
			CS III 139/22	ICICI Bank Vrs Satyadeep Sahoo	Sri B.B. Mishra	17.08.2022	03.09.2022
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS- 2/2022	Soraj Kumar Sabato- vrs-GHSPL Jeypore Health Care & Anr.	Basant Kumar Nepak	13.05.2022	05.09.2022
			CS- 7/2022	ICICI Bank Vrs Debarchan Kanhar	Satyanarayan Panda	03.08.2022	17.09.2022
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No-608/2021	Tarun Kumar Routray vrs Nrusingh Charan Sahoo	Amarendra Mohanty vrs Ajay Kumar Mohanty	03.03.2022	26.09.2022
			C.S No-210/2021	Canara Bank Vrs M/s S.J International	Hrushikesh Swain vrs Ramakanta Das	25.01.2021	22.09.2022
			CoC.S No-1/2021	M/s Sanjay Infrastructure Development Pvt. Ltd. Vrs Chandramani Behera	Silabhadra Sastry Vrs Sri S.N Das	03.03.2021	13.09.2022
			C.S No-1789/2020	Smt. Ahalya Samantaray Vrs M/s Stalawart Project Pvt. Ltd.	Kalandi Charan Rana vrs Pabitra Mohan Pratihari	02.11.2020	21.09.2022
			C.S No-8683/2015	S.P Construction vrs State of Orissa	Jagannath Das vrs R.P Nanda	15.10.2015	17.09.2022
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S (III) -146/17	Canada Bank SME ,Jagatpur Branch vs. Sri Devi Prasad Swain	S.K Mohanty Vs None	20.05.17	03.09.22
			C.S (III) -78/21	Bank Of India ,Gopalpur Branch Vs. Paramananda Ojha	L.Das Vrs None	04.02.21	08.09.22
			C.S (III) -122/21	SBI Vrs M/s Sri Sradha Agency & Another	S.Saranghi Vrs. M.K Pati	20.4.21	13.09.22
			C.S (III) 446/13	Bank of India ,Nayasarak Branch vrs Mahedra Kumar Dalai & Another	L. Das v.None	07.08.13	12.09.22

			C.S (III) 103/21	ICICI Bank Ltd. Vrs Sipra Satpathy	V.V Mishra V. S.Mohanty & Associates	02.03.21	16.09.22
			C.S (III) 380/19	Syndicate Bank Vrs Mr. Dibyajyoti Pattnaik & Others	B.N Udgata Vr. Debashish Nanda & Associates	24.12.19	17.09.22
			C.S (III) 78/20	SBI Vr. M/s Renubala Industries & anr	Sri S.Sarangi Vr Sabita Ranjan Pattnaik & Associates	29.02.20	21.09.22
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS-66/2021	Prasananda Nayak Vrs. Manoranjan Mohapatra	D. Prakash Achari Vrs. Susil Padhy	27.01.2021	08.08.2022
			CS-151/2021	Smt. Malati Pattnaik- vrs- Punama das & Others	B.K. Palai Vrs F.M. Pattnaik	19.03.2022	02.08.2022
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No-101/2021	Debaki Infratech Pvt. Ltd.vrs Mataji Das	Sri Niranjana Swain vrs Sri Samarendra Das	08.10.21	Nil	09.09.22	395 days	Decreed in part on contest against the defendant			

			ARB P No- 10/ 2021	M/s Samasti Infrastructu re Pvt. Ltd vrs M/s S.N Jyoti Infra.Project s Pvt.ltd. & ors	Sri S.M Dwibedy vrs Sri P.P Behera	10.02.21	Nil	07.09.22	576 days	Dismissed on contest against the O.Ps			
			ARB P No- 23/ 2022	Adarsha Nobel Corporation Ltd. Vrs Indian Oil Corporation Ltd. And Ors	Sri Jatindra Ku. Mohapatra Vrs. Sri Subrat Ku. Mishra and Sri Ashok Ku. Mishra	06.06.22	Nil	26.09.22	90days	Rejected on contest against the O.Ps			
			ARB P No- 56/ 2020	M/s M.G Mohanty and another vrs Kamal Lochan Mohanty and others	Sri P.P Behera vrs Sri Venugopal Mohapatra	12.11.20	Yes	30.09.22	670 days	Allowed on contest			
			ARB P No- 58/ 2020	Kamal Lochan Mohanty vrs M/s M.G Mohanty and others	Sri Venugopal Mohapatra vrs Sri P.P Behera	02.12.20	Yes	30.09.22	640days	Allowed in part on contest			
			IA NO- 1/ 21(A RBP No- 56/ 20)	Kamal Lochan Mohanty vrs Rajib Lochan Mohanty	Sri Venugopal Mohapatra vrs Sri P.P Behera	15.02.21	Nil	30.09.22	575 days	Dismissed on contest against the O.P			
			IA NO- 4/ 2019(C.S No- 1558/ 2018)	Pradip Kumar Maharana vrs Bijalaxmi Samal	Sri K.C Rana vrs Sri S.C Dash	21.06.19	Nil	23.09.22	1185 days	Dismissed on contest against O.P			

2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S (III) 260/14	1.Santoshi Devi, Proprietor M/s Maa Santoshi Tyres vrs Madras Rubber Factory ltd. & 6 others	S.K Mishra Vrs D.Sahoo	08.09.2014	Nil	29.09.2022	3085	contested	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS-195/21	Geetanjali Panda-Vs-Gopinath Panda	N.K. Tripathy-vrs- Nilanchal Sahu	22.04.2021	NA	22.09.2022	1 yr 5 month	contested			U/o-7, R-1 CPC
			CS-67/21	Smt. Jhili Malik & others Vrs South Co Utility & others	Sri R.K. Mohapatra Vrs. L.N. Pati	27.01.2021	NA	23.09.2022	1 yr 8 month	contested			U/o-7, R-1 CPC
			CM-1/21	SBI-vrs-Renubala Jena	Ramachandra Pasupalak Vrs. Kapil Patnaik	23.09.2021	NA	28.09.2022	1 year	contested			U/o-9, R-9 of CPC
			SPJC-2/08	OSFC-vrs-M/s. Rungta India Ltd & other	L.N. Pati vrs. P.P. Mohanty & associates	01.07.2008	NA	29.09.2022	14 yrs 2 months	contested			U/s-31 of SFC Act, 1951
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	CS 52/2021	State Bank of India(RASM EC-SARC Branch ,Sambalpur) vrs Nihar Ranjan Hota	S.A Guru Ashok Ku.mar Mohapatra	8.2.2021	NIL	16.9.2022	16.9.2022	Contested	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4046	Instituted- 62 <u>Received on transfer-518</u> Total-580	46	4580	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1333	28	13	1348	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	232	08	31	209	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	376	07	22	361	
TOTAL			5987	623	112	6498	